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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 839/(MAH)/2017
M.A. No. 552/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Shirdi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Mr. Nitin Thakkar Sr. Counsel also Ms. Meenakshi Mhapankar Mhapankar & Mr. Nikhil Rajani i/b re Mrs. V. Deshpande & Co for J.M. Financial Asset Reconstruction Co Ltd	} Advocates	[Signature]
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②	Ms. Meenakshi Mhapankar also Mr. Nikhil Rajani i/b Mrs. V. Deshpande & Co for Edelweiss Asset Reconstruction Co Ltd.	} Advocates	[Signature]
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③	Mr. Rohan Agrawal i/b MDP & Partners Adv for Resp. No. 2 (State Bank of India)	} Advocate	[Signature]
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④	Mr Jay Choksi for Devendra Jain The Resolution Professional	Advocate	[Signature]
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⑤	Devendra Jain	Resolution Prof.	[Signature]
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ORDER

MA 552/2017 in CP No.839/ I&BP/NCLT/MB/MAH/2017

Orders Reserved.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)